

COMMITTEES

1966-67
and
1967-68

(A REVIEW)



HARYANA VIDHAN SABHA SECRETARIAT, CHANDIGARH
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PREFACE

This Brochure gives brief information about the work done by the Committees of the Haryana Vidhan Sabha during the years 1966-67 and 1967-68. The Brochure has been split up into two parts.

Part I gives the information about the work done by the following Committees of the First Haryana Vidhan Sabha which was constituted on the 1st November, 1966, under the Punjab Reorganisation Act, 1966 :—

- (1) Public Accounts Committee;
- (2) Committee on Estimates,
- (3) Business Advisory Committee
- (4) Committee to scrutinise the Budget Estimates of the Haryana Vidhan Sabha Secretariat.

The Committee on Government Assurances, Committee on Subordinate Legislation, Committee of Privileges, Committee on Petitions, Rules Committee, Library Committee and House Committee were also constituted but these Committees did not hold any meeting during the period under review. However, mention of membership of these Committees has been made.

No mention has been made about the General Purposes Committee as this Committee was not constituted.

Part II gives information about the work done by the following Committees of the Second Haryana Vidhan Sabha during the year 1967-68 :—

- (1) Public Accounts Committee
- (2) Committee on Estimates
- (3) Committee on Government Assurances ;
- (4) Committee on Subordinate Legislation ;
- (5) Business Advisory Committee;
- (6) Library Committee ,
- (7) House Committee ,
- (8) Select Committee on Haryana Cattle Fairs Bill, 1967.

The above Committees ceased to function on the 21st November, 1967, due to the dissolution of Haryana Vidhan Sabha by the President's Proclamation under Article 356 of the Constitution of India.

The Committee of Privileges, Committee of Petitions and Rules Committee were also constituted but these Committees did not hold any meeting during the period under review. However, mention of membership of these Committees has been made.

No mention has been made about the General Purposes Committee as this Committee was not constituted.

CHANDIGARH :
The 30th March, 1968.

RAJ KUMAR MALHOTRA,
Secretary.

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REVIEW

1966-67

PART I

PUBLIC ACCOUNTS COMMITTEE

1. The Committee consisted of five Members nominated by the Speaker on the 9th December, 1966, under the proviso to sub-rule (3) of rule 250 of the Rules of Procedure and Conduct of Business in the Punjab Legislative Assembly. Shri Sita Ram Bagla was appointed by the Speaker as the Chairman of the Committee.

The Committee held three meetings. The names of the Members and the number of meetings attended by each are shown in the following table :—

Serial No.	Name of Member	Number of Meetings attended
1.	Shri Sita Ram Bagla	3
2.	Pandit Charanji Lal Sharma	1
3.	Pandit Ram Dhari Gaur	2
4.	Comrade Ram Piara	3
5.	Chaudhri Ran Singh	2

ACCOUNTS EXAMINED

2. The Committee examined the Appropriation Accounts of the Punjab Government for the year 1964-65 and the Audit Report, 1966, in so far as these related to Haryana Government.

MEETINGS HELD AND BUSINESS TRANSACTED

3. The dates of meetings, the number of members present and business transacted at each meeting are given below :—

Serial No.	Date	Number of Members present	Business transacted
1.	17th December, 1966	4	1. Address by the Speaker 2. Preliminary discussion about the scope and functions of the Committee. 3. The Accountant General, Punjab, Haryana and Himachal Pradesh brought the following documents to the notice of Committee :—

Serial No.	Date	Number of Member present	Business transacted
			(i) A statement containing the break-up of draft paragraphs relating to Audit Report, 1966, on the Appropriation Accounts of the Punjab Government for the year 1964-65, concerning Punjab, Haryana, Himachal Pradesh, Capital Project, Chandigarh and Bhakra Dam Administration including Bhakra Canal and Beas Project.
			Letter addressed to the Government of India, Ministry of Home Affairs by Secretary, Punjab Vidhan Sabha regarding the arrangements for the discussion of the Audit Reports of the Public Accounts Committee consequent on the re-organisation of Punjab State.
2	19th December, 1967		4 Selection of paragraphs appearing in the Audit Report, 1966 on the Appropriation Accounts of the Punjab Government for the year 1964-65 relating to Haryana State for examination of departmental representatives concerned in respect thereof.
3	3rd January, 1967		3 Scrutiny of paragraphs/note appearing in the Appropriation Accounts of the Punjab Government for the year 1964-65 and the Audit Report 1966 and framing of questionnaire in respect of the Industries Department and the Public Works Department (B. & R.).

REPORTS

4. The Committee did not present any Report to the House during the period under review.

PROCEEDINGS

5. A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

2. ESTIMATES COMMITTEE

6. The Committee consisted of five members nominated by the Speaker on the 9th December, 1966 under the second proviso to sub-rule (2) of rule 252 of the Rules of Procedure and Conduct of Business in the Punjab Legislative Assembly. Chaudhri Inder Singh Malik was appointed by the Speaker as the Chairman of the Committee.

The Committee held four meetings. The names of the Members and the number of meetings attended by each are shown in the following table :—

Serial No.	Name of Member	Number of meetings attended
1.	Chaudhri Inder Singh Malik	4
2.	Chaudhri Harkishan	4
3.	Chaudhri Ram Parkash	2
4.	Shrimati Parsanni Devi	4

MEETINGS HELD AND THE BUSINESS TRANSACTED

7. The dates of meetings, the number of members present and the business transacted at each meeting are given below :—

Serial No.	Date	Number of members	Business transacted
1	19th December, 1966	4	Address by the Speaker on the scope and functions of the Committee
2	20th December, 1966	4	Scrutiny of replies received from Government regarding the action taken by the Co-operation Department on the recommendations made by the Estimates Committee in their report on the Budget Estimates of the Punjab Government for the year 1964-65.
3	5th January, 1967	3	Scrutiny of replies received from Government regarding action taken by the Forest Department, Public Works Department (Irrigation Branch) and Excise and Taxation Department on the recommendations made by the Estimates Committee in their report on the Budget Estimates of the Punjab Government for the year 1965-66.
4	6th January, 1967	3	Scrutiny of replies received from Government regarding action taken by the Education Department and Punjab State Electricity Board on the recommendations made by the Estimates Committee in their report on the Budget Estimates of the Punjab Government for the year 1963-64.

PROCEEDINGS

8. A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha.

3. COMMITTEE ON GOVERNMENT ASSURANCES

9. The Committee consisted of the following five members nominated by the Speaker on the 9th December, 1966. Chaudhri Devi Lal was appointed by the Speaker as the Chairman of the Committee :—

- (1) Chaudhri Devi Lal.
- (2) Sardar Piara Singh.
- (3) Shri Mangal Sein.
- (4) Shri Hunna Mal.
- (5) Shri Banwari Lal.

The Committee did not hold any meeting during the period under review.

4. COMMITTEE ON SUBORDINATE LEGISLATION

10. The Committee consisted of the following five members nominated by the Speaker on the 9th December, 1966. Shri Ram Saran Chand Mittal was appointed by the Speaker as the Chairman of the Committee :—

- (1) Shri Ram Saran Chand Mittal.
- (2) Shri Amar Singh.
- (3) Shri Fateh Chand Vij.
- (4) Chaudhri Khurshed Ahmad.
- (5) Chaudhri Manphul Singh.

The Committee did not hold any meeting during the period under review.

5. COMMITTEE OF PRIVILEGES

11. The Committee consisted of the following five members nominated by the Speaker on the 9th December, 1966. Chaudhri Rizaq Ram was appointed by the Speaker as the Chairman of the Committee :—

- (1) Chaudhri Rizaq Ram.
- (2) Chaudhri Tayyab Hussain Khan.
- (3) Shri Roop Lal Mehta.
- (4) Shrimati Chandra Wati.
- (5) Shri Hira Lal.

The Committee did not hold any meeting during the period under review as no privilege issue was referred to it.

6. COMMITTEE ON PETITIONS

12. The Committee consisted of the following five members nominated by the Speaker on the 9th December, 1966. Chaudhri Multan Singh, Deputy Speaker, was *ex-officio* Chairman of the Committee :—

- (1) Chaudhri Multan Singh (Deputy Speaker).
- (2) Rajkumari Sumitra Devi.
- (3) Lala Rulya Ram.
- (4) Shri Fakeria.
- (5) Chaudhri Net Ram.

The Committee did not hold any meeting during the period under review.

7. RULES, COMMITTEE

13. The Committee consisted of the following seven members nominated by the Speaker on the 9th December, 1966 :—

- (1) Shrimati Shanno Devi, Speaker, *ex-officio*, Chairman.
- (2) Shrimati Om Prabha Jain, Finance Minister.
- (3) Shri Dev Raj Anand, Minister for Parliamentary Affairs.
- (4) Chaudhri Multan Singh, Deputy Speaker.
- (5) Pandit Chiranji Lal Sharma.
- (6) Shri Ram Saran Chand Mittal.
- (7) Shri Rizaq Ram.

The Committee did not hold any meeting during the period under review.

8. BUSINESS ADVISORY COMMITTEE

14. The Committee consisted of five members nominated by the Speaker on the 8th December, 1966. Shrimati Shanno Devi, Speaker, was the *ex-officio* Chairman of the Committee.

The names of the members of the Committee/Special Invitees and the number of meeting attended by the member concerned out of one meeting held during the period under review are given in the table below :—

Serial No.	Name of Member	Number of meeting attended
1	Shrimati Shanno Devi, Speaker, <i>ex-officio</i> Chairman	1
2	Shri Chand Ram, Revenue and Development Minister	1
3	Shri Dev Raj Anand, Minister of Parliamentary Affairs	1
4	Chaudhri Devi Lal	1
5	Chaudhri Mukhtiar Singh Malik	1
Special Invitees		
6	Chaudhri Multan Singh, Deputy Speaker	1
7	Pandit Chiranji Lal Sharma	1
8	Shri Fateh Chand Vij	1
9	Shri Mangal Sein	1

SUBJECTS CONSIDERED

15. The Committee held one meeting on the 8th December, 1966, and recommended the following items of Government Legislative and other business be transacted on the 9th December, 1966—

- (1) Resumption of discussion of the Governor's Address ;
- (2) Motion under Rule 16 regarding adjournment of the House *sine-die* and
- (3) Consideration and Passage of—
 - (i) the Haryana Contingency Fund Bill, 1966 ;
 - (ii) the Punjab Laws (Application) Bill, 1966 ; and
 - (iii) the Punjab Professions, Trades, Callings and Employments, Taxation (Haryana Amendment) Bill, 1966.

REPORT PRESENTED

16. The Committee presented one Report on the 9th December, 1966.

PROCEEDINGS

17. A record of the proceedings of the meeting of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

9. LIBRARY COMMITTEE

18. The Committee consisted of the following five members nominated by the Speaker on the 9th December, 1966. Chaudhri Hardwari Lal was appointed by the Speaker as Chairman of the Committee :—

- (1) Chaudhri Hardwari Lal, Chairman.
- (2) Chaudhri Inder Singh Malik.
- (3) Shri Jagan Nath.
- (4) Chaudhri Chuhar Singh.
- (5) Chaudhri Net Ram.

No meeting of the Committee was held during the period under review.

10. HOUSE COMMITTEE

19. The Committee consisted of the following five members nominated by the Speaker, on the 9th December, 1966. Chaudhri Multan Singh, Deputy Speaker, was *ex-officio* Chairman of the Committee :—

- (1) Chaudhri Multan Singh.
- (2) Tikka Jagjit Singh.
- (3) Chaudhri Tek Ram.

(4) Shri Ram Dhari Balmiki.

(5) Ghaudhri Ram Sarup.

The Committee did not hold any meeting during the period under review.

11. COMMITTEE TO SCRUTINISE THE BUDGET ESTIMATES OF THE
HARYANA VIDHAN SABHA SECRETARIAT

20. A committee consisting of the following three members was nominated by the Speaker on the 22nd December, 1966, to scrutinise the Budget Estimates for the year 1967-68 :—

(1) Shri Sita Ram Bagla, Chairman.

(2) Shri Inder Singh Malik, Member.

(3) Shri Chiranji Lal Sharma, Member.

MEETING—BUSINESS TRANSACTED

21. The meeting fixed for the 3rd January, 1967, could not be held for want of quorum. The Chairman, who was present, however, considered and approved the Budget Estimates for the Haryana Vidhan Sabha Secretariat for the financial year 1967-68 as these were to be sent to Finance Department without further delay.

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REVIEW, 1967-68

PART II

1. PUBLIC ACCOUNTS COMMITTEE

1. The Committee consisted of eight members of the Haryana Vidhan Sabha who were elected by the Sabha on the 13th June, 1967, according to the principle of proportional representation by means of single transferable vote. Shri Mangal Sein was appointed by the Speaker to be the Chairman of the Committee. The Committee held fifteen meetings. The names of members and the number of meetings attended by each of them are shown in the following table:—

Serial No.	Name of member	Number of meetings attended
1	Shri Mangal Sein	13
2	Shri Bansi Lal	13
3	Shri Fateh Chand Vij	12
4	Shri Jaswant Singh	8
5	Shri Partap Singh	15
6	Shri Prabhu Singh	15
7	Thakur Nasib Singh	15
8	Shrimati Om Prabha Jain	13

ACCOUNTS EXAMINED

2. The Committee examined the Appropriation Accounts of the Punjab Government for the years 1964-65, 1965-66 and Audit Reports, 1966 and 1967, respectively, in so far as these related to the Haryana Government and framed questionnaire on a number of paragraphs.

MEETINGS HELD AND BUSINESS TRANSACTED

3. The dates of meetings, the number of Members present and the business transacted at each meeting are given below:—

Serial No.	Date	Number of members present	Business transacted
1	14th July, 1967	8	Address by the Speaker.
2	15th July, 1967	8	Consideration of the work pending before the Committee and chalking out of programme of work for the next meeting(s).

Serial No.	Date	Number of members present	Business transacted
3	4th August, 1967	7	<ol style="list-style-type: none"> 1. Passing of Condolence resolution in regard to the death of Chaudhri Sri Chand, Speaker, Haryana Vidhan Sabha. 2. Scrutiny of paragraphs/notes appearing in the Appropriation Accounts of the Punjab Government for the year 1964-65 and the Audit Report, 1966, relating to Haryana Government in respect of the Irrigation Department, Forest Department and Medical Department and framing of questionnaire thereon.
4	5th August, 1967	6	<ol style="list-style-type: none"> 1. Oral examination of the representatives of the Industries Department in respect of the following paragraphs appearing in the Audit Report, 1966, on the Appropriation Accounts of the Punjab Government for the year 1964-65 :— <ol style="list-style-type: none"> (i) Paragraph No. 22.—Establishment of Sericulture Farm; and (ii) Paragraph No. 25.—Training-cum-Production Centre for Druggets, Panipat. 2. Oral Examination of the representatives of the Public Works Department (B. & R. Branch) in respect of the following paragraphs appearing in the Audit Report, 1966, on the Appropriation Accounts of the Punjab Government for the year 1964-65 :— <ol style="list-style-type: none"> (i) Paragraph No. 90.—Loss due to recovery of penalty; and (ii) Paragraph No. 91.—Construction of double roomed houses at Rohtak.
5	1st September, 1967	8	<p>Scrutiny of Paragraphs/Notes appearing in the Appropriation Accounts of the Punjab Government for the year 1964-65 and the Audit Report, 1966, relating to Food and Supplies Department, Haryana State Electricity Board and the Animal Husbandry Department and Framing of questionnaire thereon.</p>
6	2nd September, 1967	7	<ol style="list-style-type: none"> 1. Oral examination of the representatives of the Forest Department in respect of paragraph No. 39.—Scheme of raising the economic plantation in Plains appearing in the Audit Report, 1966, on the Appropriation Accounts of the Punjab Government for the year 1964-65 2. Oral Examination of the representatives of the Medical Department in respect of paragraph No. 44 (iii).—Grant of compensation to a Lady Doctor, appearing in the Audit Report, 1966, on the Appropriation Account of the Punjab Government for the year 1964-65.

Serial No.	Date	Number of members present	Business transacted
7	14th September, 1967	5	<ol style="list-style-type: none"> 1. Consideration of communication from the Accountant General, Punjab, Haryana and Himachal Pradesh regarding the publicity of the Appropriation Accounts, Finance Accounts and Audit Report of the Comptroller and Auditor General of India and the Public Accounts Committee Reports by making them as priced publications. 2. Scrutiny of paragraphs/notes appearing in the Appropriation Accounts of the Punjab Government for the year 1964-65 and the Audit Report, 1966, in respect of Irrigation Department and framing of questionnaire thereon.
8	15th September, 1967	8	Scrutiny of paragraphs/notes appearing in the Appropriation Accounts of the Punjab Government for the year 1965-66 and the Audit Report 1967 in respect of the Industries Department and the Irrigation Department and framing of questionnaire thereon.
9	16th September, 1967	8	Scrutiny of paragraphs/notes appearing in the Appropriation Accounts of the Punjab Government for the year 1965-66 and the Audit Report, 1967, in respect of Public Works Department, Industrial Training Department, Forest Department and the Industries Department, and framing of questionnaire thereon.
10	18th September, 1967	7	<ol style="list-style-type: none"> 1. Scrutiny of paragraphs/notes appearing in the Appropriation Accounts of the Punjab Government for the year 1964-65 and Audit Report, 1966, in respect of the Bhakra Canal Administration and framing of questionnaire thereon. 2. Scrutiny of paragraphs/notes appearing in the Appropriation Accounts of the Punjab Government for the year 1965-66 and Audit Report, 1967, in respect of Agriculture Department and Housing Department.
11	19th September, 1967	6	<ol style="list-style-type: none"> 1. Scrutiny of paragraphs/notes appearing in the Appropriation Accounts of the Punjab Government for the year 1964-65 and Audit Report, 1966, in respect of Bhakra Canal Administration and framing of questionnaire thereon. 2. Consideration of communications received from different Departments on various subjects.
12	5th October, 1967	5	Scrutiny of paragraphs/notes appearing in the Appropriation Accounts of the Punjab Government for the year 1964-65 and Audit Report, 1966, in respect of Bhakra Canal Administration and framing of questionnaire thereon.
13	6th October, 1967	5	1. Consideration of communications received from different Departments on various subjects

Serial No.	Date	Number of members Present	Business transacted
<i>13—concl'd</i>			
			2. Oral Examination of the representatives of the Civil Supplies Department in respect of paragraph No. 40—Payment of rent of godowns—appearing in the Audit Report, 1966, on the Appropriation Accounts of the Punjab Government for the year 1964-65.
14	24th October, 1967	8	Scrutiny of paragraphs/notes appearing in the Appropriation Accounts of the Punjab Government for the year 1964-65 and 1965-66 and Audit Reports, 1966 and 1967, respectively, in respect of Bhakra Canal Administration and framing of questionnaire thereon.
15	25th October, 1967	8	Oral Examination of the representatives of the Animal Husbandry Department in respect of paragraph No. 155—Government Live stock Farm, Hissar—appearing in the Audit Report, 1966, on the Appropriation Accounts of the Punjab Government for the year 1964-65.

REPORTS

4. The Committee did not present any Report to the House during the period under review.

VISIT OF THE MEMBERS TO DELHI

5. The Members of the Committee watched the proceedings of the meetings of the Public Accounts Committee of the Lok Sabha held on the 19th, 20th and 21st October, 1967 at New Delhi.

MEETINGS AT PLACES OTHER THAN CHANDIGARH

6. The Committee held five meetings at Simla. In these meetings the Committee scrutinised the paragraphs/notes appearing in the Appropriation Accounts of the Punjab Government for the year 1964-65 and 1965-66 and Audit Reports, 1966 and 1967, respectively, in so far as these related to the Haryana Government and framed questionnaire thereon.

PRESENTATION OF REPORT

7. The Committee could not present any report to the House as the Assembly stood dissolved due to the Proclamation of President's Rule in the State on the 21st November, 1967.

PROCEEDINGS

8. A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

2. ESTIMATES COMMITTEE

9. The Committee consisted of eight members of the Vidhan Sabha who were elected by the Sabha on the 13th June, 1967, according to the principle of proportional representation by means of the single transferable vote. Shri Hira Nand was appointed by the Speaker as the Chairman of the Committee.

The Committee held ten meetings. The names of the Members and the number of meetings attended by each of them are shown in the following table :—

Serial No.	Name of Member	Number of meetings attended
†1	Shri Hira Nand	10
2	Pandit Banwari Lal Chhakkar	10
3	Shri Dalip Singh	9
4	Shri Kamal Dev Kapil	9
5	Shri Lachhman Das Arora	9
6	Shrimati Lekh Wati Jain	10
*7	Chaudhri Rahim Khan	..
†8	Chaudhri Rajinder Singh	5

MEETINGS HELD AND BUSINESS TRANSACTED

10. The dates of meetings, the number of members present and the business transacted at each meeting are given below :—

Serial No.	Date	Number of members present	Business transacted
1	7th July, 1967	5	<ol style="list-style-type: none"> 1. Address by the Speaker on the scope and functions of the Committee 2. Selection of the following Departments of the Government for scrutinising their Budget Estimates for the year 1967-68. <ol style="list-style-type: none"> (a) General Administration (b) Agriculture Department (c) Industries Department

*Chaudhri Rahim Khan, resigned from the Membership of the Estimate Committee with effect from the 20th June, 1967, on his appointment as Deputy Minister.

†Shri Hira Nand and Chaudhri Rajinder Singh resigned from the membership of the Estimates Committee with effect from the 6th and 11th November, 1967, respectively, on their appointment as Ministers.

Serial No.	Date	Number of members present	Business transacted
2	26th August, 1967	6	Scrutiny of material relating to the Industries Department in support of Budget Estimates for the year 1967-68 and framing a questionnaire thereon
3	13th September, 1967	7	Scrutiny of the material relating to the Industrial Training Department in support of the Budget Estimates for the year 1967-68 and framing a questionnaire thereon
4	14th September, 1967	7	Scrutiny of the material relating to the Agriculture Department in support of Budget Estimates for the year 1967-68 and framing a questionnaire thereon
5	26th September, 1967	7	Settling the programme of the Committee for the visit of Industrial Towns in the States for an on the spot study and also held discussions with the Chairman and Members of the Estimates Committee of the Maharashtra Legislature on matters of common interest.
6	13th October, 1967	6	Settling the programme of the Committee for an on the spot study of working of some factories stationed at Yamuna Nagar on 14th October, 1967
7	14th October, 1967	6	1. The Committee after short discussion visited for on the spot-study the factories at Jagadhri and Yamuna Nagar 2. Discussion with the Industrialist of Jagadhri and Yamunanagar about their problems and difficulties
8	22nd October, 1967	6	Finalised the programme for visiting for an on the spot-study of Industrial Units at Faridabad, Sonapat and Panipat
9	23rd October, 1967	6	On the spot-study about the working of certain Industries at Faridabad
10	24th October, 1967	6	(i) The Committee decided to postpone their visit to Sonapat and Panipat for an on the spot-study (ii) Confirmation of proceedings of the meeting of the Committee held on 26th September, 1967

ON-THE-SPOT STUDY OF FACTORIES IN VARIOUS TOWNS

11. Jagadhri .. 1. M/s Parkash Metal Industries and M/s Parkash Engineering Works
2. M/s Jesico Engineering Works

3. M/s Krishna Metal Works ;
4. M/s Deluxe Metal Works ; and
5. M/s Manohar Metal Works.

- Yamuna Nagar - ..
1. M/s Oriental Engineering Works ;
 2. M/s Gopal Paper Mills (P) Ltd. ;
 3. M/s Kay Iron Works ;
 4. M/s Everest Plastics and Chemicals ; and
 5. M/s Jamuna Auto Industries.

- Faridabad ..
1. Escorts Ltd. ;
 2. J.M.A. ;
 3. Bolton Ind., Co-operation ; and
 4. Rattan Chand Paras Ram.

MEETING AT PLACES OTHER THAN CHANDIGARH

12. (i) The Committee held two meetings at Yamuna Nagar for an on-the-spot study of some factories located at Yamuna Nagar and Jagadhri.

(ii) The Committee also held three meetings in New Delhi for an on-the-spot study of some factories located at Faridabad.

PRESENTATION OF REPORT

13. The Committee could not present any report to the House as the Assembly stood dissolved due to the proclamation of President's Rule in the State on the 21st November, 1967.

PROCEEDINGS

14. A record of the proceedings of each meeting has been kept in the Haryana Vidhan Sabha Secretariat.

3. COMMITTEE ON GOVERNMENT ASSURANCES

15. The committee consisted of seven members nominated by the Speaker on the 21st June, 1967. Shri Daya Krishan was appointed by the Speaker as the Chairman of the Committee.

The Committee held a total number of nine meetings. The names of the members and the number of meetings attended by each of them are shown in the following table :—

Serial No.	Name of member	Number of meetings attended
1	Shri Daya Krishan	9
2	Chaudhri Dhan Singh	9
3	Shri Hari Singh (Hansi)	8
4	Shri Hari Singh (Mohendergarh)	8
5	Shri Maru	7
6	Shrimati Parsanni Devi	9
7	Chaudhri Shiv Ram Verma	6

SUBJECTS DISCUSSED

16. The Committee examined the assurances given by the Ministers on the floor of the composite Punjab Vidhan Sabha during the Budget Session, 1966 in so far as those related to Haryana State. It also examined the assurances given by the Ministers on the floor of the Haryana Vidhan Sabha during Sessions held in December, 1966 and March, 1967.

The Committee reviewed the pending assurances contained in the 11th Report of the Committee on Government Assurances of the composite Punjab Vidhan Sabha. Some of the assurances which lost their utility and importance due to lapse of time or other reasons, were dropped by the Committee and in respect of others it decided to pursue them.

The Committee considered references from the Chief Secretary to Government, Haryana, stressing that the assurances pending before 1st November, 1966, as well as those given before the dissolution of the Haryana Vidhan Sabha should be treated as having lapsed.

The Committee also considered the recommendations of the Fifth All India Whip's Conference held in January, 1966 at Bangalore, regarding culling out the assurances by Department of Parliamentary Affairs.

MEETINGS HELD AND THE BUSINESS TRANSACTED

17. The dates of the meetings, the number of members present and the business transacted at each are given below:—

Serial No	Date	Number of Members present	Business transacted
1	24th July, 1967	7	(1) Scope and functions of the Committee were explained to the members of the Committee (2) Consideration of Communications received from the Chief Secretary in regard to— (a) the disposal of assurances pending before 1st November, 1966

Serial No	Date	Number of Members present	Business transacted
1—CONCLD			(b) the disposal of assurances given before the dissolution of the Haryana Vidhan Sabha (3) Recommendations of the Fifth All India Whips Conference held in January, 1966 at Bangalore regarding culling out of Assurances by the Department of Parliamentary Affairs
2	19th August, 1967	5	Scrutiny of assurances given by the Ministers on the floor of the composite Punjab Vidhan Sabha during Budget Session, 1966 so far, as those related to Haryana State
3	4th September, 1967	6	Resumption of scrutiny of assurances given by the Ministers on the floor of the composite Punjab Vidhan Sabha during the Budget Session 1966
4	11th September, 1967	7	(1) Scrutiny of assurances given by the Ministers on the floor of the Haryana Vidhan Sabha during its Session held in December, 1966 (2) Scrutiny of assurances given by the Ministers on the floor of the Haryana Vidhan Sabha during its Session held in March, 1967 (3) Review of the pending assurances contained in the 11th Report of the Committee on Government Assurances of the composite Punjab Vidhan Sabha in so far as those related to Haryana State
5	12th September, 1967	7	Resumption of review of the pending assurances contained in the 11th Report of the Committee on Government Assurances of the composite Punjab Vidhan Sabha
6	30th September, 1967	7	(1) Reconsideration of the matters in regard to— (a) the pending assurances given on the floor of the composite Punjab Vidhan Sabha prior to the 1st November, 1966, as well as the assurances given before the dissolution of the Haryana Vidhan Sabha (2) Resumption of review of the pending assurances contained in the 11th Report of the Committee on Government Assurances of the composite Punjab Vidhan Sabha
7	10th October, 1967	6	Resumption of review of the pending assurances contained in the 11th Report of the Committee on Government Assurances of the composite Punjab Vidhan Sabha
8	11th October, 1967	6	Resumption of review of the pending assurances contained in the 11th Report of the committee on Government Assurances of the composite Punjab Vidhan Sabha
9	26th October, 1967	5	Resumption of review of the pending assurances contained in the 11th Report of the Committee on Government Assurances of the composite Punjab Vidhan Sabha

PRESENTATION OF REPORT

18. The Committee could not present any Report to the House as the Assembly stood dissolved due to the Proclamation of the President's Rule in the State on the 21st November, 1967.

PROCEEDINGS

19. A record of the proceedings of the meetings of the Committee has been kept in the Vidhan Sabha Secretariat.

4. COMMITTEE ON SUBORDINATE LEGISLATION

20. The Committee consisted of six members of the Haryana Vidhan Sabha besides the Advocate General, Haryana, who were nominated by the Speaker on the 21st June, 1967. Shri Faqir Chand Aggarwal was appointed by the Speaker as the Chairman of the Committee.

The Committee held six meetings. The names of the Members and the number of meetings attended by each of them are shown in the following Table :—

Serial No.	Name of the Members	Number of meetings attended
1	Shri Faqir Chand Aggarwal	6
2	Shri Din Mohammad	4
3	Shri Ganpat Rai	6
4	Shri Kanhiya Lal	2
5	Shri Partap Singh Thakran	5
6	Shri Randhir	3
7	Advocate General	1

RULES SCRUTINISED

21. (1) The Punjab Ayurvedic and Unani Practitioners (General) Rules, 1964, framed under the Punjab Ayurvedic and Unani Practitioners Act, 1963.

(2) The Punjab Ayurvedic and Unani Practitioners (Election) Rules, 1965, framed under the Punjab Ayurvedic and Unani Practitioners Act, 1963.

22. The dates of the meetings, the number of members present and the business transacted at each meeting are given below :—

Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
1	31st July, 1967	.. 4	(i) Condolence resolution on the death of Ch. Sri Chand, Speaker, Haryana Vidhan Sabha, on the 19th July, 1967 (ii) Scope and functions of the Committee were explained (iii) Selection of Statutory Rules for scrutiny
2	2nd September, 1967	.. 4	Perusal of the provisions of the Punjab Ayurvedic and Unani Practitioners Act, 1963 for purpose of scrutiny of Rules made thereunder
3	15th September, 1967	.. 6	Scrutiny of the Punjab Ayurvedic and Unani Practitioners (General) Rules, 1964
4	16th September, 1967	.. 6	Resumption of the Scrutiny of the Punjab Ayurvedic and Unani Practitioners (General) Rules, 1964
5	26th October, 1967	.. 3	Scrutiny of the Punjab Ayurvedic and Unani Practitioners (Election) Rules, 1965
6	20th November, 1967	.. 4	(i) Informal discussion on the points arising out of the scrutiny of the Punjab Ayurvedic and Unani Practitioners (General) Rules, 1964 and the Punjab Ayurvedic and Unani Practitioners (Election) Rules, 1965 (ii) Oral examination of the representatives of the Medical and Health Department in respect of the Punjab Ayurvedic and Unani Practitioners (General) Rules, 1964 and the Punjab Ayurvedic and Unani Practitioners (Election) Rules, 1965

SELECTION OF RULES FOR SCRUTINY, FRAMED UNDER THE FOLLOWING ACTS

23. The Rules framed under the following Acts were selected by the Committee for scrutiny :—

- (i) The Punjab Public Premises and Land (Eviction and Rent Recovery) Act, 1959 (Act No. 31 of 1959).
- (ii) The Punjab Non-Trading Companies Act, 1960 (Act No. 25 of 1960).
- (iii) The Punjab Gram Panchayat Act, 1952 (Act No. 4 of 1953).
- (iv) The Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Act, 1963 (Act No. 41 of 1963).
- (v) The Punjab Ayurvedic and Unani Practitioners Act, 1963 (Act No. 42 of 1963).

- (vi) The Punjab Urban Estates (Development and Regulation) Act, 1964 (Act No. 22 of 1964).
- (vii) The Punjab Homoeopathic Practitioners Act, 1965 (Act No. 16 of 1965).
- (viii) The Punjab Labour Welfare Fund, 1965 (Act No. 17 of 1965).

MEETINGS AT PLACES OTHER THAN CHANDIGARH

24. The Committee held one sitting at Simla on the 26th October, 1967.

REPORTS PRESENTED

25. The Committee could not present any Report to the House as the Assembly stood dissolved due to the proclamation of President's Rule in the State on the 21st November, 1967.

- PROCEEDINGS

26. A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

5. COMMITTEE OF PRIVILEGES

27. The committee consisted of the following nine Members nominated by the Speaker on the 21st June, 1967. Shri Fateh Chand Vij was appointed by the Speaker as the Chairman of the Committee. He, however, resigned from the Chairmanship of the Committee on the 22nd June, 1967, and Shri Partap Singh Thakran was nominated as a Member and appointed Chairman of the Committee by the Speaker in place of Shri Fateh Chand Vij :—

- (1) Shri Fateh Chand Vij.
- (2) Shri Partap Singh Thakran.
- (3) Shri Chamen Lal Gupta.
- (4) Shri Dalip Singh.
- (5) Chaudhri Jagdish Chander.
- (6) Shri Mahabir Singh.
- (7) Shri Nihal Singh.
- (8) Chaudhri Ram Lal.
- (9) Shri Sri Krishan.

The Committee did not hold any meeting during the period under review as no privilege issue was referred to it.

6. COMMITTEE ON PETITIONS

28. The Committee consisted of the following five Members nominated by the Speaker on the 21st June, 1967. Chaudhri Manphuj Singh, Deputy Speaker, was Ex-officio Chairman of the Committee :—

- (1) Chaudhri Manphuj Singh (Deputy Speaker).
- (2) Shri Faqir Chand Aggarwal.
- (3) Shri Kesra Ram.
- (4) Shri Om Parkash Garg.
- (5) Rajkumari Sumitra Devi.

The Committee did not hold any meeting during the period under review.

7. RULES COMMITTEE

29. The Committee consisted of the following seven members nominated by the Speaker on the 21st June, 1967 —

- (1) Chaudhri Sri Chand, Speaker, Ex-officio Chairman.
- (2) Shri Mool Chand Jain, Finance Minister.
- (3) Chaudhri Hardwari Lal, Minister for Parliamentary Affairs.
- (4) Chaudhri Manphool Singh, Deputy Speaker.
- (5) Shri Gobind Rai Batra.
- (6) Shrimati Om Prabha Jain.
- (7) Shri Ran Singh.

The Committee did not hold any meeting during the period under review.

8. BUSINESS ADVISORY COMMITTEE

30. The Committee consisted of six members nominated by the Speaker on the 25th May, 1967. Chaudhri Sri Chand, Speaker, was the Ex-officio Chairman of the Committee.

The Committee held two meetings during the period under review. The names of the members and the number of meetings attended by each of them are given in the Table below :—

Serial No.	Name of Member	No. of meetings attended
1	Chaudhri Sri Chand, Speaker, Ex-officio Chairman ..	2
2	Chaudhri Hardwari Lal, Minister for Parliamentary Affairs	2
3	Shri Bhagwat Dayal Sharma, M.L.A.
4	Shri Mahabir Singh, M.L.A.
5	Shri Mangal Sein, M.L.A. ..	2
6	Shri Rizaq Ram, M.L.A. ..	1
Special Invitees		
7	Chaudhri Manphool Singh, Deputy Speaker ..	1
8	Shri Jagan Nath, Chief Parliamentary Secretary ..	1
9	Shri Dev Raj Anand, M.L.A. ..	1
10	Shri Daya Krishan, M.L.A. ..	1

N. B.—At the first meeting of the Committee held on the 5th June, 1967, the Speaker permitted Shri Daya Krishan, M.L.A. to attend the meetings as special invitee to represent Shri Bhagwat Dayal Sharma.

MEETINGS HELD AND SUBJECTS DISCUSSED

31. The meetings were held on the 5th and 9th June, 1967. In these meetings the programme for various items of business before the Vidhan Sabha during the sittings of the Assembly from 5th June, 1967, onward, was recommended.

REPORTS PRESENTED

32. The Committee presented two Reports, one on the 5th June, 1967, and the other on the 13th June, 1967.

PROCEEDINGS

33. A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

9. LIBRARY COMMITTEE

34. The Committee consisted of Four Members nominated by the Speaker on the 21st June, 1967. Chaudhri Manphul Singh, Deputy Speaker was appointed by the Speaker as the Chairman.

The names of the members and the number of meetings attended by each, out of a total of two meetings of the Committee held, are given below :—

Serial No.	Name of the Member	Meeting attended
1	Chaudhri Manphul Singh (Deputy Speaker), Chairman ..	1
2	Chaudhri Gaya Lal ..	1
2-A	Shri Randhir ..	1
3	Shri Ram Kishan Azad
4	Shrimati Sneh Lata ..	1

Note :—Shri Gaya Lal M.L.A. resigned on 1st November 1967, from the Membership of the Committee and the Deputy Speaker, performing the functions of the Speaker under Article 180 of the constitution of India, nominated Shri Randhir M.L.A. as member of the Library Committee with effect from 7th November, 1967.

MEETINGS HELD AND THE BUSINESS TRANSACTED

35. The dates of meetings, the number of Members present and the business transacted at each meeting are given below :—

Serial No.	Date	Number of Members present	Business transacted
1	10th August, 1967	.. 2	Decision regarding the organisation of the Library for the Haryana Vidhan Sabha and accommodation for the said Library Consideration of recommendations of the Fifth All-India Whips' Conference held at Bangalore on the 4th to 6th January, 1966 Approval for the purchase of Books for the Haryana Vidhan Sabha Library
2	9th November, 1967	.. 2	Consideration and decision regarding the division of the Punjab Vidhan Sabha/Vidhan Parishad Library Approval for the purchase of books and subscription of dailies/weeklies/monthlies for the Haryana Vidhan Sabha Library

PROCEEDINGS

36. A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

10. HOUSE COMMITTEE

37. The Committee consisted of five Members nominated by the Speaker, on the 3rd May, 1967. Chaudhri Manphul Singh, Deputy Speaker, was ex-officio Chairman of the Committee. The Committee held five sittings during the period under review. The names of the Members and the number of meetings attended by each of them are shown in the table below :—

Table

Serial No.	Name of Member	No. of meetings attended
1	Chaudhri Manphul Singh, Deputy Speaker Ex-officio Chairman	.. 5
2	*Shri Pohloo alias Jagjit Singh	.. 2
3	Shri Bhagwan Dev Prabhakar	.. 5
4	Shri Om Parkash (Jagadhri)	.. 2
5	Shrimati Parsanni Devi	.. 5
6	*Rao Jaswant Singh	.. 1

*On his appointment as Minister of State, Shri Pohloo alias Jagjit Singh resigned membership of the House Committee on the 20th June, 1967. In the vacancy caused by his resignation Rao Jaswant Singh, was nominated as a member of the Committee for the remaining period of the year 1967-68.

38. The date of meetings, the number of members present and business transacted/subject discussed at each meeting are given below :—

Serial No.	Date	Number of members present	Business transacted
1	2	3	4
1	6th May, 1967	..	4 (i) Revision of Schedule of Tariff for New Legislators' Hostel (ii) Enhancement of rent for rooms for the marriage parties, etc.
2	27th May, 1967	..	3 (i) Arrangements in the M.L.As' Hostel/Staff deputed by the Hospitality Organisation there (ii) Rates for various items of food (iii) Menu for Lunch/Dinner (iv) Intimation about guests accompanying the members for Lunch, etc. (v) Telephone in the Hostel (vi) Reservation control of rooms in the M.L.As' Hostel (vii) Provision of Refrigerator (viii) Replacement of curtains and white washing of rooms, etc. (ix) Allotment of rooms in the New M.L.As' Hostel Partywise/Groupwise
3	7th June, 1967	..	5 (i) Staff deputed by the Hospitality Organisation in the M.L.As' Hostel (ii) Rates for Lunch/Dinner (vegetarian) (iii) Service of Bed Tea etc. in rooms (iv) Provision of Refrigerator
4	12th September, 1967		5 (i) Condolence Resolution on the death of Ch. Sri Chand, Speaker, Haryana Vidhan Sabha (ii) Revision of Rates of Lunch/Dinner served to Members in the Hostel (iii) Local call bills of the Telephone in the Hostel

1	2	3	4
5	6th November, 1967 ..	3	(i) Revision of rates of Lunch/dinner served Members in the New Legislators' Hostel (ii) Provision of separate dining table for M.L.As./M.Ps. (iii) Intimation about the guests accompanying the Members for Lunch, etc. (iv) Allotment of whole of the New Legislator's Hostel (v) Reservation of rooms in the New Legislators' hostel during session period (vi) Maintenance of a Register for the recording of local call made from the telephone installed in the New Legislators' Hostel

PROCEEDINGS

39. A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

11. SELECT COMMITTEE ON THE HARYANA CATTLE FAIRS BILL, 1967

40. The Select Committee on the Haryana Cattle Fairs Bill, 1967, consisting of twelve Members was appointed by the Haryana Vidhan Sabha at its meeting held on the 15th June, 1967, with a direction to submit its report within one month.

Shri Partap Singh Daulta, Minister-in-Charge, was the Chairman of the Committee.

The Committee held two meetings during the period under review. The names of the Members of the Committee and the number of meetings attended by each of them are given in the Table below :—

Table

Serial No.	Name of the Member	Number of meetings attended
1	2	3
1	Shri Partap Singh Daulta, Development Minister (Minister-in-Charge)	2
2	Shri Shamsher Singh, Minister of State for Development	..
3	Shri Ram Pal Singh, Minister of State	1
4	Ch. Rahim Khan, Deputy Minister	2

1	2	3
5 Shri Dalip Singh, M.L.A.	..	2
6 Shri Faqir Chand, M.L.A.	..	1
7 Ch. Rizaq Ram, M.L.A.	..	2
8 Shri Rajinder Singh, M.L.A.	..	2
9 Ch. Kanhiya Lal, M.L.A.	..	2
10 Shri Hari Singh Yadav, M.L.A.	..	2
11 Shri Partap Singh Thakran, M.L.A.	..	2
12 Advocate General, Haryana

BILL EXAMINED

41. The Committee examined the Haryana Cattle Fairs Bill, 1967.

42. The dates of meetings, the number of Members present and the business transacted at each meeting are given below :—

Serial No.	Date	Number of Members present	Subjects discussed
1	2	3	4
1	3rd July, 1967	..	8 Discussion on the Principle underlying the Bill and consideration of the Bill Clause by Clause (Clauses 1—10)
2	4th July, 1967	..	10 Consideration of the Bill clause by clause (Clauses 11 to 21)

REPORT

43. The Committee authorised the Chairman to draft, sign and present the Report on its behalf. The Chairman signed the Report on the 13th July, 1967. The Report could not be presented to the House due to the dissolution of the Haryana Vidhan Sabha on the 21st November, 1967. under the Presidents Proclamation.

PROCEEDINGS

44. A record of the proceedings of the meetings of the Committee has been kept separately in the Haryana Vidhan Sabha Secretariat.

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